Industrial Zones for Export Oriented Industries

- 4418. SHRIMATI PRAMILA DANDA-VATE: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government propose to set up an industrial zone in the country at places enjoying feasible export facilities for the production of highly profitable export oriented industries;
- (b) if so, the industries that have been considered for such set up;
- (e) if not, the steps taken to whip up the existing industries which have been making good profits but which have ceased to increase their production and not utilising full capacities in spite of Government's warning or notices to withdraw the icences; and
- (d) if any steps taken, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DE-PARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH):
(a) and (b). In addition to the existing Export Zones at Kandla and Santa Cruz, it has been decided to establish four new Export Processing Zones at Madras, Cochin, Noida and Falta (West Bengal). Besides, a number of schemes have been approved for setting up of 100% Export Oriented Units at suitable locations.

- (c) and (d). A number of steps have been taken to increase production and capacity utilisation of existing industries. Some of these are:—
- (a) partial de-control of cement to provide incentives for higher production;
- (b) re-structuring of tax and excise levies in respect of a number of industrial products like paper and refrigerators to stimulate demand and increase production;
- (c) introducing competition and new technologies to spur existing units to

achieve higher production and reduce costs;

- (d) encouraging modernisation by liberalising licensing procedures and funding such schemes through soft loans from Financial Institutions;
- (e) regularisation of excess installed capacities over licensed capacity for certain specified industries;
- (f) re-endorsement of capacities with reference to the highest production achieved during any of the previous 5 years, subject to protection of small scale units; and
- (g) exempting production for exports from the requirement of licensing.

Recommendations of the Working Group on Tramp Operators

4419. SHRI S.A. DORAI SEBASTIAN: Will the Minister of SHIPPING AND TRANSPORT to pleased to state:

- (a) the principal recommendations made by the Working Group on tramp operators; and
- (b) the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRARSPORT (SHRI ZR. ANSARI):
(a) The Working Group on Tramp Operators (Padmanabhan Committee) had made the following two principal recommendations:—

- 1. liecnsing of shipping/steamer agents through the Director General of Shipping or his delegated authorities ia order to control their activities; and
- 2. Setting up of Standing Committees at the four major ports of Bombay, Calcutta, Madras and Cochin consisting of representatives of DG Shipping, Port Trust, Income Tax, R.B.I., Ministry of Commerce, Customs and General Insurance Corporation to maintain a constant watch over

the conduct of individual steamer agents, shippers, freight forwarders, etc. and also shipowners/charterers operating in our overseas trade.

(b) The above recommendations of the Working Group have been accepted and it has been decided in principle to license the shipping/steamer agents. Standing Committees have been set up at the major ports of Bombay, Calcutta, Madras and Cochin on 5.1.83 with the composition as recommended by the Working Group.

Educational Development of Tribals

4420. SHRIMATI JAYANTI PATNAIK: Will the Minister of EDUCATION AND CULTURE be pleased to state:

- (a) the reasons of the slow progress in the educational development of tribals;
- (b) whether still there is large scale dropout of tribal students in schools and colleges in different States;
- (c) if so, the main reasons responsible therefor;
- (d) the steps taken by the government to check such large scale dropout of tribal students from educational institutions, particularly from schools; and
 - (e) the details therefor ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The main reasons of the slow progress in the educational development of tribals are their socioeconomic backwardness and geographic isolation on account of concentration of their population in forest and hill areas.

- (b) Yes, Sir.
- (c) The main reasons for large scale dropout rates of tribal students include: engagement of children in activities to supplement the family income, indifference of

illiterate tribal parents towards education and non-availability of adequate number of teachers to work in tribal areas.

- (d) and (e). The following steps have been taken by the Central and State Governments to check large scale dropout of tribal students:
 - (i) Schemes for providing them with financial assistance in pursuing their studies, have been introduced. These include Scholarships and stipends at pre-matric and post-matric levels, free supply of books, uniforms and mid-day meals, provision of residential facilities and Ashram schools in tribal areas.
- (ii) Introduction of mass literacy and awareness programmes in tribal areas.
- (iii) Preparation of primers in tribal dialects and training/orientation of nontribal teachers employed in tribal areas to acquaint them with local tribal languages and their culture.

Introduction of more trains on Sahebganj Loop Lines of Eastern Railway

- 4421. SHRI GADADHAR SAHA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether he is aware of the long time interval in respect of running of trains up and down in Sahebganj loop lines during day time;
- (b) whether he is aware of the growing demand for running of some more trains for the benefit of passengers of Birbhum District on this line of Eastern Railway;
- (c) if so, whether there is any proposal under consideration to narrow down the long time gap; and
 - (d) if not, the reasons thereof?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY): (a) to (d). Passenger trains on the Sahebganj loop line have been provided to cater